Shri Hari Vishna Kamath: It is presumed. You do not know.

Shri Y. B. Chavan: I am waiting for the recommendations of the Air Headquarters on this particular point. If they make any additions, modifications or suggestions, possibly we may come in for Supplementary Demands.

Shri Igbal Singh: May I know whether Government have compared this accident rate with that of advanced countries like U.K. and U.S.A., and if so, is our rate lower or higher?

Shri Y. B. Chavan: I think this aspect has been referred to in the report, and they have given some sort of comparative figure, but I feel that even that would not be a realistic comparison because the types of aircraft that they are using and their climatic conditions are quite different.

Shri Indrajit Gupta: The statement makes the claim that the overall accident rate during 1964 has not gone up. May I know what exactly is meant by the "over-all accident rate", and whether the actual number of accidents in 1964 was greater or less than the previous year?

Shri Y. B. Chavan: It was less.

Shri Indrajit Gupta: What is the meaning of the words "over-all accident rate"?

Shri Y. B. Chavan: I think it means the average accident rate of the entire last ten years.

Indo-Pakistan Home Ministers' Conference

Shri Surendra Pal Singh: Shri R S. Pandey: Shri Ram Sewak Yadav: Shri Hem Raj: Shrimati Renuka Ray: Shri P. C. Borooah: Shri P. Venkatasubbaiah: Shri R. Barua:

Shri Yashpal Singh: Shri S. M. Banerjee: Shri Hem Barua:

Shri J. B. S. Bist: Shri Prakash Vir Shestri: Shri Jagdev Singh Siddhanti: Shri L. N. Bhanja Deo: Shri Rameshwar Tantia: Shri Himatsingka:

Will the Minister of External Affairs be pleased to state:

- (a) whether any progress has been achieved in fixing the date and venue of the next meeting between the Home Ministers of India and Pakistan; and
- (b) if so, where such a meeting is likely to take place and a brief outline of the agenda for the same?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) No.

(b) Does not arise.

Shri Surendra Pal Singh: Last time the proposal to hold this meeting was turned down on the ground of elections in Pakistan. Have any new reasons been put forward by Pakistan now for its desire not to come to the Conference Table as early as possible?

Shrimati Lakshmi Menon: We have been informally told that Pakistani authorities would not be able to devote enough time for the consideration of the matters to be discussed in this meeting, till March 1965.

Shri Surendra Pal Singh: In view of the fact that on the one hand Pakistan is showing an obvious reluctance to come to the conference table and on the other she has of late intensified her hostile actions on our borders, may we know if the Government sees any connection between these ominous developments?

Shrimati Lakshmi Menon: No, Sir.

श्री राम सहाय पाण्डेय : भ्रय्यव खां के पाकिस्तान का पूनः प्रेसीडेंट चने जाने के कारण क्या दोनों देशों के गह मंत्रियों के सम्मेलन के वास्ते रक्खी गई समस्याश्रों की समाधान कोई मन्तरहभाहै?

Shrimati Lakshmi Menon: All these things do not arise from the question. I have said that it was not possible for them to have a meeting before March.

Mr. Speaker: Has there been any difference by the re-election of President Ayub Khan for the second time?

Shrimati Lakshmi Menon: No. Sir.

Shri P. Venkatasubbaiah: In view of the mounting tension between Pakistan and India and also the recent visit of Sheikh Abdullah to various countries where he had indirect support from the Pakistan Government. would it be brought to the notice of the Pakistan Government that they should not meddle with our internal affairs?

Mr. Speaker: It is a suggestion which they might consider.

थी यशपाल सिंह: जैसा कि रोजाना पाकिस्तान कच्छ की खाडी के ऊपर भ्रपना क्लेम कर रहा है भीर जैसा कि श्री भट्टो ने एक ब्यान में कहा है कि कश्मीर के मामले में किसी सेटिलमेंट की सुरत नजर नहीं प्राती तो ऐसी हालत में भारत सरकार यह मार्च ग्रीर ग्रप्रैल में गह मंत्रियों की कान्फेंस करने का खयाल छोड **क्यों** नहीं देती ? श्राखिर इस से पहले भी हमारे श्री स्वर्णसिंह की पाकिस्तान बालों के साथ इतनी मीटिंग्स हुई लेकिन उनका कोई भा नतीजा नहीं निकला तो फिर ऐसी कान्फ्रेंस को करने के लिए हमारी ग्रोर से इतना परसिस्ट क्यों किया जारहा है ?

प्राप्यक महोदय : यह भी सोच लिया जाय ।

Shri S. M. Banerjee: It is clear from the statement of the hon. Minister that no date has been fixed as yet. I want to know whether the Government of India will put certain conditions like the vacation of aggression by Pakistan in certain areas before they meet the Home Minister of Pakistan?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): This question of a meeting of the Home Ministers does not arise at the present moment. If there is any likelihood of its being held, then: other matters will come up.

Shri Hem Barua: Has the attention of the Government been drawn to a statement made by General Khan of Pakistan to the effect that? the forthcoming India-Pakistan Home: Ministers' Conference is not going to yield any useful results and, if so, may I know whether this mischievous statement of the Pakistani leader . . .

Mr. Speaker: Order, order.

Shri Hem Barua: I withdraw that, though it is not wrong.

Mr. Speaker: I do not say it is wrong, but it should not be used here when we refer to a foreign country which we should say, is friendly to us.

Shri Hari Vishnu Kamath: they really friendly to us?

Mr. Speaker: We have to say that we should not refer to the head of that State like that.

Shri Hem Barua: Much depends upon the psychology and make-up of the Member who puts the question. My psychology is that Pakistan is not at all friendly to us.

Shri Hari Vishnu Kamath: 'Mischievous' is a mild word.

Mr. Speaker: Much also depends upon the make-up and the psychology of the Presiding Officer.

Shri Hem Barua: May I know if the attention of the Government is drawn to a statement made by Gen. Ayub Khan of Pakistan to the effect that the forthcoming India-Pakistan Home Ministers' Conference will not yield any useful results and, if so, may I know whether this statement of the Pakistani leader has any dampening effect on our Government and, iff not, what are the reasons for the optimism on the part of the Government in relation to the forthcoming conference?

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Shri Lal Bahadur Shastri: There is no question of any special kind of optimism on our part. The point is, this meeting could not be held unilaterally.

Shri Hem Barua: About Gen. Ayub Khan's statement....

Shri Lal Bahadur Shastri: Of course, if he makes that statement—if he does not agree to the Home Ministers' Conference—well, the Home Ministers' Conference will not be held.

Shri Basumatari: Pending the fixation of the date for the conference of the Home Ministers of Pakistan and India, may I know whether it is a fact that the Government of India has asked the Government of Assam to postpone the deportation of Pakistani nationals from Assam?

Shri Lal Bahadur Shastri:. I do not think so.

Shri R. Ramanathan Chettiar: May I know whether the attention of the Government has been drawn to a statement made by Mr. Sheikh London, suggesting in a meeting between the President of Pakistan and our Prime Minister and also another statement in Cairo where he has said that the people of Kashmir have not been consulted and, if so, whether Sheikh Abdullah's passport covers the freedom of speech to the effect that

Mr. Speaker: It is a different thing altogether. We are on the question of Home Ministers' Conference.

भी हुकम जन्द कछ्वाय : पिछले १७ सालों में पाकिस्तान ने काश्मीर, पश्चिमी बंगाल ग्रीर राच्छ में हमारी भूमि दबा रखी है। चंकि विरोधपत्नों से यह महस्ता रुक्त रहें हैं सक्तिये वराइस भूमि को बापस लेने के लिए सरकार कोई कठोर कदम उठाने जा रही है ?

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ब्रम्यस महोदय : बह दूसर सवाल है ।

Shri Kapur Singh: Is Kashmir likely to be on the agenda of this meeting between the Home Ministers? If the answer is 'yes', what chances are there of the success of this meeting; and if the answer is 'no', what chances are there for the success of this meeting?

Mr. Speaker: There is no chance of that yet.

Shri Kapur Singh: Whenever the meeting takes place, is there any likelihood of its being put on the agenda?

Shrimati Lakshmi Menon: When the Home Ministers meet, they will continue the same subjects, they were discussing last time.

Mr. Speaker: Is this also one of the subjects?

Shrimati Lakshmi Menon: No, Sir.

Shri P. R. Chakraverti: In view of the fact that the proposed Home Ministers' Conference was postponed on the definite suggestion of Pakistan because of their elections there, may I know whether the Government has got any indication that they are in a mood to meet any more in this Home Ministers' Conference?

Shrimati Lakshmi Menon: That has already been answered.

Shrimati Ramdulari Sinha: What has been the impact of such conferences held on the previous occasions on the nationals of India and Pakistan?

Mr Speaker: That is not in the agenda. Shri Bibhuti Mishra.

श्री विभूति निश्व : जब पाकिस्तान का निर्माण जा भीर झगडे के ग्राधार पर हमा तो क्या सरकार ग्रब भी समझती है

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कि पाकिस्तान के साथ समझौता हो वायेगा ?

Oral Answers

भ्रष्यक्ष महोदय : नैक्स्ट क्वेस्टियन ।

श्री विमृति मिश्र : ग्रध्यक्ष महोदय, मेरे प्रश्न का जवाब नहीं मिला है।

भ्रष्यक्ष महोदय : यह सवाल ही काफ़ी है-इसका जवाब इसी में है।

श्री विभति मिथा: इस सवाल का जवाब न देकर हम को धोखे में रखा जा रहा है।

श्राच्यक्ष महोदय: माननीय सदस्य को यह तो मालुम ही होगा कि बाज सवाल ऐसे होते हैं, जिन के जवाब भी उन्हीं में छिपे होते हैं भीर जिन के भलाहिदा जवाब देने की जरूरत नहीं होती है। इसलिये मैं ने गवर्नमेंट को श्रमाहिदा जवाब देने के लिए नहीं कहा है। इस सवाल का जवाब इसी में छिपा ध्या है।

Indo-Ceylon Agreement

Shri R. Ramanathan •304. Chettiar:
Shri Rameshwar Tantia:
Shri Himatsingka:

Will the Minister of External Affairs be pleased to state:

- (a) the results of the Indo-Ceylonese official Teams talks about the repatriation of the assets by the Indian nationals from Ceylon under the agreement concluded between the Prime Ministers of the two countries in 1964; and
- (b) the extent of the concessions agreed upon by the Ceylon Government for bringing into India of cash, jewellery and other movable assets by the Indian nationals at the time of their final departure for India?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) The repatriation of assets

of Indian nationals at the time of their final departure from Ceylon to India did not come up for discussion in this form at the talks between the offcials of Ceylon and India.

(b) The Government of have agreed, subject to exchange control regulations, to permit Indian nationals being repatriated under the Indo-Ceylon Agreement of October 1964, to take all their assets at the time of their final departure from Ceylon. The Government of Ceylon allow, at present, Indian nationals to repatriate their assets upto a maximum limit of Rs. 75,000/-.

Shri R. Ramanathan Chettiar: May I know whether the Government's attention has been drawn to the Ceylon Government Finance Minister's statement to the effect that from 1st August 1964, there will be a moratorium moneys sent from Ceylon and whether that will affect the conditions of this agreement?

Mr. Speaker: Why should the suplementary show some apologethe time? It should come like a shooting arrow.

Shri R. Ramanathan Chettiar: There was no apologetic tone, Sir.

Shri Hem Barua: On a point of order, Sir. You have said in your wisdom that the question should come like a shooting arrow. How can a Member shoot arrows at the House? When a member puts a question at you in a shooting type, you take objection to that?

Mr. Speaker: When I suggest, I have no objection.

Shri R. Ramanathan Chettiar: May I know whether the moratorium imposed by the Ceylon Government on the 1st August, 1964 will affect the conditions of this agreement?

Shri Dinesh Singh: We hope not. There is no restriction on this at the moment.